

In the case of war service candidates appointed against temporary vacancies, completed years of service rendered between 3rd September 1939 and 1st April 1946 in the Armed Forces and completed years of other war service, rendered between 3rd September 1939 and 1st April 1946 in posts carrying scales of pay equal to or higher than those attached to the temporary posts to which they were appointed, were taken into account for fixation of initial pay in the civil posts.

**ARRESTS FOR SMUGGLING OF GOLD AT
JAMNAGAR**

*197. SHRI V. K. DHAGE: Will the Minister of FINANCE be pleased to state:

(a) the number of persons arrested at Jamnagar on or about the 29th June 1957 for smuggling gold; and

(b) the quantity of the smuggled gold recovered from them?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Only one person was arrested at Jamnagar by the Customs Department on the 30th June 1957 as he was suspected to be involved in gold smuggling.

(b) No gold was recovered from Um.

**FORGERY OF CURRENCY NOTES AND
CURRENCY NOTES STOLEN FROM NASIK**

*198. SHRI S. C. DEB: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a deep-rooted organisation of currency notes forgers has been unearthed by the police recently; if so, how many arrests have so far been made in this connection; and

(b) what is the value of the currency notes stolen recently from Nasik?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b). Certain allegations are under police investigation and it will not be in the public interest to disclose, at this stage, the facts of the case and the nature of investigation.

*199 and *200. *[Withdrawn.]*

**INSTRUCTIONS TO BANKS FOR RESTRICTING
ADVANCES AGAINST FOODGRAINS**

*201. SHRI M. VALIULLA: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has issued any directions to banks in the country to restrict advances against foodgrains; and

(b) if so, the extent to which such advances have been restricted?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) The latest directive, which was issued to all scheduled and three non-scheduled banks, prohibits the grant of fresh advances to individual parties in excess of Rs. 50,000; it also requires banks to raise existing margins for all advances against foodgrains by 5 per cent, and to bring the margins up to a minimum of 40 per cent, in any case. The banks are required to regulate the advances against foodgrains in such a manner that commencing from July 12, and every week thereafter the aggregate level of advances in respect of paddy and rice does not exceed 66-2/3 per cent, and in respect of other foodgrains 75 per cent, of the level in the corresponding week in 1956.

**RETIRED CLASS I OR CLASS II OFFICERS
EMPLOYED IN PRIVATE FIRMS WITH
WHICH THEY HAD OFFICIAL DEALINGS**

*202. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have obtained any information about Class